

Central Administrative Tribunal  
Principal Bench, New Delhi



O.A. No.768/2021

This the 07<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**

Bijendra Kumar, Group C  
S/o late Jasram Singh  
Aged about 52 years  
R/o C-1/28-B, Madhu Vihar  
Dwarka, NEDw Delhi-110059. ... Applicant

(By Advocate: Sh. Apurb Lal)

Versus

1. Indian Council of Medical Research  
Through its Director General Cum Secretary  
V. Ramalingaswami Bhawan  
Ansari Nagar, Post Box No. 4911  
New Delhi-110029.
2. The Director  
Institute of Pathology  
Safdarjung Hospital Campus  
Post Box No. 4909, New Delhi-110029. ... Respondents

(By Advocate: Sh. S.N. Verma)

**ORDER (Oral)**

**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the applicant submits that on account of certain developments that have taken place after the OA was filed, the necessity has arisen to file another OA and he sought permission of the Tribunal to withdraw this OA.

2. The OA is accordingly dismissed as withdrawn leaving it open to the applicant to pursue the remedies in accordance with law.



**(Pradeep Kumar)**  
Member (A)

**(Justice L. Narasimha Reddy)**  
Chairman

*lg/vb/ns/sd*